Financial	ICDS		Scheme for AGs		MBP	
Year	Budget Allocation	Expenditure incurred	Budget Allocation	Expenditure incurred	Budget Allocation	Expenditure incurred
	(₹ in crore)					
2013-14	5866.69	12501.26*	575.36	657.22	300.00	232.05
2014-15	6711.91	14596.71*	610.32	674.25	358.00	343.15
2015-16	8048.73	13255.93*	470.41	494.79	233.50	230.72

<sup>\*</sup>Expenditure including State share

## Working of shelter homes for women

†1752. SHRI MEGHRAJ JAIN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of shelter homes for women currently being run in both private and public sectors with a view to provide social security to women, State-wise;
- (b) the details of grants made for shelter homes being run by Government during each of the last three years, including current year, State-wise;
- (c) whether Government has received any complaints about sexual abuse of women put up in these homes during the said period; and
- (d) if so, the details thereof and the action taken by Government against such shelter homes?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstance. The details of Swadhar Greh currently being run in both private and public sector are given in Statement-I (See below).

- (b) The details of the grant made for shelter homes being run by Government during the last three years and current year, year-wise in various States/UTs under Swadhar/Swadhar Greh Scheme are given in Statement-II (See below).
  - (c) No, Sir.

<sup>†</sup> Original notice of the question was received in Hindi.

(d) Question does not arise in view of answer to (c) above.

Statement-I

Details of Swadhar Greh currently being run in both private and public sector

Sl. No.	Name	No. of Swadhar Greh		
1.	Andhra Pradesh	26		
2.	Arunachal Pradesh	1		
3.	Assam	24		
4.	Bihar	16		
5.	Punjab	2		
6.	Chandigarh	1		
7.	Chhattisgarh	4		
8.	Delhi	2		
9.	Goa	1		
10.	Gujarat	7		
11.	Haryana	1		
12.	Jammu and Kashmir	4		
13.	Jharkhand	3		
14.	Karnataka	61		
15.	Kerala	-8		
16.	Madhya Pradesh	6		
17.	Maharashtra	76		
18.	Manipur	23		
19.	Mizoram	2		
20.	Nagaland	1		
21.	Odisha	73		
22.	Puducherry	1		
23.	Rajasthan	1,4		
24.	Sikkim	1		
25.	Tamil Nadu	40		
26.	Telangana	24		
27.	Tripura	4		

Sl. No.	Name	No. of Swadhar Greh		
28.	Uttar Pradesh	72		
29.	Uttarakhand	4		
30.	West Bengal	48		
31.	Union Territory of Andaman and	1		
	Nicobar Islands			
	Total	551		

Statement-II

Year-wise details of grant released under Swadhar/Swadhar Greh Scheme during last three years and current year

S1.	States/UTs	Amount	Amount	Amount	Amount released
No		released	released	released	during 2016-17
		2013-14	2014-15	2015-16	(upto 10.03.2017)
1.	Jammu and Kashmir	5.13	-	8.03	17.36
2.	Mizoram	8.64	2.51	2.48	10.08
3.	Uttar Pradesh	-	-	108.60	27.04
	Total	13.78	2.51	119.12	54.48

## Sexual abuse and harassment of children in Bal Sudhar Grih

†1753. SHRI SANJAY SETH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether children in various Bal Sudhar Grih of the country often have to face sexual abuse and harassment;
  - (b) if so, the details thereof during each of the last three years, State-wise; and
  - (c) the details of action taken against guilty officials, State-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) The National Commission for Protection of Child Rights (NCPCR) has reported that it has registered 27 complaints concerning sexual abuse and harassment of children committed in Child Care Institutions (CCIs) during the years 2014-15, 2015-16 and the current year 2016-17 (till March, 10, 2017). The State/UT-wise details are given in the Statement (*See* below). The primary responsibility of effective functioning of the CCIs vests with the State

<sup>†</sup> Original notice of the question was received in Hindi.